

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Warana Dairy and Agro Industries Limited Date of Commencement of Liquidation: 10-05-2023; List of Stakeholders as on Date: 21-03-2026; Name of IP: Mr. Vijendra Kumar Jain; Process Number: 1; Last 5 digit of registration number: 11253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				8448534				NA
3	Secured financial creditors	3	1833447352	3	1809049015	0	24398337	0	Annexure 3
4	Unsecured financial creditors	7	611630849	6	399269392	0	212361457	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	1	12833347	1	12833347	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	6	32403502	5	31007073	0	1396429	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	50	101981715	49	60078004	0	37533280	4370431	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		67	2592296765	64	2320685365	0	275689503	4370431	